NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No. 16/293/13 RT CP No.263/Chd/Hry/2017

In the matter of:

Best Koki Automotive Pvt. Ltd. & Ors.

...Applicants

Present:

None.

Notice was not sent on time by the Registry. Matter is adjourned to 01.02.2018. Notice to all the petitioners be immediately sent of the next date of hearing by Speed Post separately and also at e-mail address of the company available on the Master Data. Compliance be made by the Registry immediately.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 12, 2017